

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
QUESTION NO 02.03.2010
ANSWERED ON
CNG DRIVEN BUSES IN KERALA .

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Shri P. Rajeeve

Will the Minister of COAL, HEALTH AND FAMILY WELFARE, INFORMATION AND BROADCASTING, PETROLEUM AND NATURAL GAS be pleased to state :-

- (a) whether any request is pending with his Ministry from the State Government of Kerala to provide technical assistance through an appropriate Government agency to conduct a detailed study on the action to be taken for effecting of the State transport buses into CNG transport; and
- (b) if so, the steps taken by Government in this regard so far?

ANSWER

MINISTER OF PETROLEUM & NATURAL GAS

(SHRI MURLI DEORA)

(a) & (b): No such proposal has been received in this Ministry. However, a Memorandum of Understanding has been signed between GAIL & Kerala State Industrial Development Corporation (KSIDC) for promoting usage of natural gas, including inter alia Compressed Natural Gas (CNG), in the State of Kerala. However, the supply of natural gas would be taken up only after the Kochi-Kanjirkod-Mangalore/Bangalore pipeline of GAIL on the LNG plant at Kochi are commissioned and necessary authorization for City Gas Distribution (CGD) projects is obtained from Petroleum & Natural Gas Regulatory Board (PNGRB).